

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal nos. 71 of 2015, 62 of 2015 & 63 of 2015

Dated : 6th November, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

APPEAL NO. 71 OF 2015

M/s. Sai Regency Power Corporation Pvt. Ltd.Appellant(s)
Versus
Tamil Nadu Generation and Distribution Corp. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. S. Vallinayagam
Proxy council for Mr. G. Umapathy

APPEAL NOs. 62 OF 2015 & 63 OF 2015

Tamil Nadu Electricity Consumers AssociationAppellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Santhanam Swaminadhan
Mr. Insha Mir
Counsel for the Respondent(s) : Mr. S. Vallinayagam
Mr. G.Umapathy

ORDER

At the request of learned counsel for the parties, post these Appeals for further hearing on **03.12.2015.**

(I. J. Kapoor)
Technical Member
rkt/mk

(Justice Surendra Kumar)
Judicial Member